

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of Director, Judicial Academy, Secunderabad to participate in the Meeting of Hon'ble Judges in-charge of Judicial Education and Directors of State Judicial Academics scheduled to be held 13.04.2019 at National Judicial Academy, Bhopal – Relief Arrangements – **ORDERS – ISSUED.**

REF: 1. Letter No.NJA/Dir/Ac.Prog/2019/758, dated 22.02.2019 from the Director, National Judicial Academy, Bhopal.
2. High Court's letter ROC.No.121/SO/2019, dated 08.03.2019

ORDER ROC.No.801/2019-B.SPL., DATED:11.03.2019

The High Court is pleased to pass the following Orders:

The Director, Judicial Academy, Secunderabad mentioned in column number 2, is nominated to participate in the meeting of **"Hon'ble Judges in-charge of Judicial Education and Directors of State Judicial Academics"** scheduled to be held 13.04.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court's Letter 2nd read above, is hereby directed to handover charge of her post to the officer mentioned in column number 3 against their name and proceed to attend the said Meeting at National Judicial Academy, Bhopal.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR ACADEMIC PROGRAMME
(1)	(2)	(3)
1.	SMT. C.SUMALATHA, Director, Judicial Academy, Secunderabad.	Additional Director, Judicial Academy, Secunderabad.

The Additional Director, Judicial Academy, Secunderabad will be in full additional charge of the Director, Judicial Academy, Secunderabad. during the period of absence of the above said officer who is nominated to attend the above said Meeting on 13.04.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Meeting, the officer mentioned in column number 2, will rejoin duty in her respective post.

- NOTE:**
1. The Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
 2. The nominated officer is entitled only for actual journey time.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Inquiries), High Court for the State of Telangana.

5. The Director, National Judicial Academy, Bhopal, Madhya Pradesh.
6. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
7. The Additional Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
8. The Pay and Accounts Officer, Hyderabad.

9. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the state of Telangana.

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